

was held on the 25th and 26th February 1973 at Kanpur. The main points discussed were:—

- (1) General decline in moral standards.
- (2) Curbs be imposed on anti-social and anti-national elements and casteism.
- (3) Lack of facilities to the freedom fighters.

Some of the decisions taken at the Conference and as reported by the State Government were:—

- (i) Political prisoners should neither be awarded capital punishment nor should they be imprisoned.
- (ii) Preventive measures be taken against foreign agencies.
- (iii) Causes leading to death of Shri Chandra Shekher Azad be enquired into and severe action taken against those found guilty.
- (iv) Statue of Shri Ganesh Shanker Vidyarthi be installed at Moti Jheel Kanpur.

Ban on entry of the Hindustan Standard into Orissa

4955. SHRI VARKEY GEORGE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether recently Orissa State unit of CPI had urged upon the Governments of West Bengal and Orissa to ban entry of the Calcutta Daily The Hindustan Standard—into Orissa; and

(b) if so, the reasons advanced by the unit therefor and the steps taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b). The information is being obtained from the State Government and will be laid on the Table of the House shortly.

Child of a district magistrate held on Ransom by Andhra Pradesh Agitators

4956. SHRI S. N. MISRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a child of one of the District Magistrate in Andhra Pradesh was held on ransom by agitators and threatened to be thrown in the burning fire;

(b) if so, the date of incident and the name of the Officer; and

(c) how much damage has been caused to the family and properties of District Magistrate?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). According to the information received from the State Government, no such incident has come to their notice. However during the incidents of 21st November, 1972, the private property of Shri T. R. Prasad, District Magistrate of Ongole (Prakasam District), was attacked and damage worth Rs. 3,500/- caused to it. His car was also burnt.

दिल्ली में पुलिस कर्मचारियों की कमी

4957. श्री फूल चन्द वर्मा : क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 6 जनवरी, 1973 के हिन्दी दैनिक "हिन्दुस्तान" (पृष्ठ 3 कालम 4) में प्रकाशित दिल्ली पुलिस के महानिरीक्षक के एक वक्तव्य की ओर दिलाया गया है जिसमें संवाददाताओं से बातचीत के दौरान उन्होंने स्वीकार किया है कि दिल्ली में अपराधों की रोकथाम न होने का कारण पुलिस कर्मचारियों की कमी है ; और